

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.914**  
TO BE ANSWERED ON THE 1<sup>ST</sup> MARCH, 2016

**CULTIVATION OF BANNED CROPS**

914. SHRI KAMAL NATH:  
SHRI JYOTIRADITYA M. SCINDIA:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
be pleased to state:

- (a) whether the Government has recently approved the cultivation of some banned agricultural crops including Khesari dals, if so, the details thereof;
- (b) whether any lab testing was conducted before approval for cultivation of such crops;
- (c) if so, the details and the outcome thereof;
- (d) whether various experts/stakeholders have raised any objections in this regard; and
- (e) if so, the details thereof and the corrective steps taken by the Government thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री ( SHRI MOHANBHAI KUNDARIYA )

(a): No, Madam. There is no ban on cultivation of Khesari dal.

(b) to (e): Does not arise.

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